

Statements

Late arrival of North-East Express during last one year month-wise and destination-wise

Month	Number of days of late arrival	
	At New Delhi	At Guwahati
February - 1990	20	04
March - 1990	21	13
April 1990	24	09
May - 1990	26	18
June - 1990	26	13
July - 1990	20	12
August - 1990	25	15
September - 1990	26	14
October - 1990	28	23
November - 1990	27	19
December - 1990	27	19
January 1991	28	11

Development of tourist spots in Arunachal Pradesh

1111. SHRI NYODEK YONGGAM: Will the Minister of TOURISM be pleased to state:

(a) whether Central Government propose to develop Towang, Bomdila, Ziro, Yirkorg, Namdapha wild life sanctuary and Porsuram Kund in Arunachal Pradesh as tourist spots during the Eighth Plan period to attract more domestic as well as foreign tourists;

(b) whether any specific proposal has been sent by the State Government to this effect; and

(c) if so, what action Central Government have taken to implement the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRIMATI USHA SINGH): (a) to (c) The Central Government considers specific proposals submitted by the State Government on the basis of their merits and availability of land. In respect of Arunachal Pradesh the Government of India has sanctioned following projects during the Seventh Plan:

(Rs. in lakhs)

Name of the Project	Amount sanctioned	Amount released
1. Construction of cafeteria and other facilities at Ganga Lake .	4.30	2.00
2. Construction of 20 beds Tourist Lodge and Cultural Complex at Towang	21.09	7.00
3. Construction of Tourist Complex at Paraaram Kund	13.80	6.00
	39.19	15.00

During the 8th Plan, financial assistance of Rs. 7.35 lakhs has been sanctioned for purchase of tracking equipment and an amount of Rs. 3.50 lakhs has been released.

Suspension of Arunachal Express train

1112. SHRI NYODEK YONGGAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Arunachal Express train services between Murkongelak and Guwahati have been suspended;

(b) if so, what are the reasons therefor; and

(c) by when its services would be stored?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): Yes, Sir,

(b) Difficult law and order situation in the region and advice of the state Government.

(c) As and when the State Government gives the clearance.

मध्य प्रदेश में पर्यटन को बढ़ावा दिया जाना

1113. श्रीमती रत्न कुमारी : क्या पर्यटन मंत्री यह बताने की कृपा करेंगे कि 1991-92 के दौरान मध्य प्रदेश में पर्यटन को बढ़ावा दिए जाने के लिए केंद्र सरकार की प्रस्तावित योजनाएँ क्या हैं ?

पर्यटन मंत्रालय में राज्य मंत्री (श्रीमती उषा सिंह) : 1991-92 के लिए मध्य प्रदेश सरकार से कोई प्रस्ताव प्राप्त नहीं हुए हैं ।

Transfer policy of the Bureau of Indian Standards

1114. SHRI M. PALANIYANDI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that the Bureau of Indian Standards have not been following an uniform Transfer Policy for its officers working at various stations; if so, the details thereof; and

(b) the details of the officers who have continuously been posted in Delhi for more than ten years as on December 31, 1990 alongwith the dates since they have been posted at Delhi?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI RAO BIRENDRA SINGH): (a) No, Sir.

Details of such officers of the Bureau of Indian Standards are laid on the table of the House. (Statement attached)